

ITEM NO.101(PH)

COURT NO.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 2649/2016

SRI MAIREMBAM PRITHVIRAJ @ PRITHIBIRAJ SINGH

Appellant(s)

VERSUS

SHRI PUKHREM SHARATCHANDRA SINGH
(With office report)

Respondent(s)

WITH

C.A. No. 2829/2016

(With appln.(s) for bringing on record additional documents and
Office Report)

Date : 06/10/2016 These appeals were called on
 for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s)	Mr. V. Giri, Sr. Adv.
In CA 2649/2016 &	Mr. Sapam Biswajit Meitei, Adv.
rr in CA 2829/2016	Mr. Naresh Kumar Gaur, Adv.
	Mr. Manav Vohra, Adv.
	Ms. Punam Kumari, Adv.

For Appellant(s)	Ms. Meenakshi Arora, Sr. Adv.
In CA 2829/2016 &	Mr. Lenin Hijam, Adv.
Rr in CA 2649/2016	Mr. Vasav A., Adv.
	Mr. Rahul Joshi, Adv.
	Mr. A.D. Tamboli, Adv.
	Mr. S. Gowthaman, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ms. Meenakshi Arora, learned senior counsel resumed her submissions on 11:00 a.m. and concluded at 11:20 a.m. Thereafter, Mr. V.Giri, learned senior

counsel started his submissions in rejoinder and concluded at 12:45 p.m. Then, Ms. Meenakshi Arora, learned senior counsel argued for five minutes.

Hearing concluded. Judgment reserved.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Sneh Bala Mehra]
Assistant Registrar